

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:245
ANSWERED ON:25.02.2000
MULTINATIONAL COMPANIES IN PRESS / ELECTRONIC MEDIA
CHANDRA BHUSHAN SINGH

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government have taken a decision to allow multinational companies in Press/ Electronic media; and
- (b) if so, the conditions laid down by the Government for the multinational companies in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE OF THE
DEPARTMENT OF DISINVESTMENT (SHRI ARUN JAITLEY)

(a) & (b) The Government has not taken any decision to allow multinational companies in the print media. Terrestrial FM radio broadcasting and electronic broadcasting has also not been opened up. Only activities relating to production of software and marketing of TV rights, air time, development etc. are available to foreign/ multinational companies with the following conditions:

(i) all future laws on broadcasting will be applicable to them and they will not claim any privilege or protection by virtue of this approval; and

(ii) they will not undertake any broadcasting from Indian soil unless specifically permitted to do so.